

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 63/TT/2012

Date: 14.5.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission tariff for Tuticorin JV-Madurai
400KV D/C (Quad Conductor) Line and extension of 400/220 KV Madurai
S/S under ATS of Tuticorin JV PPS in Southern Region

Sir,

I am directed to refer to your above mentioned petition, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 22.5.2012:-

- (i) What penalty is being imposed on the contractor for the delay in completion of the project, since Form -5C mandates the "Completion" latest by 20.9.2011, but the anticipated date of commercial operation is 1.3.2012?
- (ii) The reasons for estimated completion cost being lower by 26.85% than the apportioned approved cost. What is the basis of such huge over-estimation of cost?
- (iii) The reasons with documentary evidences for an increase in cost under the head "Civil Works" by 480% from FR estimates;
- (iv) Detailed break-up of "Balance & Retention" payments as per Regulation 9 (1) of 2009 regulations;
- (v) Status of the DOCO of the assets;
- (vi) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV transmission lines and Sub-stations.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)